

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 132 OF 2017 &  
IA NOS. 904 & 910 OF 2017**

**Dated: 13<sup>th</sup> December, 2017**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s Minopharm Laboratories Pvt. Ltd. .... Appellant(s)**

**Vs.**

**M/s Southern Power Distribution Co. of Telengana Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghavendra M. Bjaj  
Mr. Shreyas Mehrotra

Counsel for the Respondent(s) : Ms. D. Bharathi Reddy  
Ms. Vidyottma for **TSERC**

Mr. Rakesh K. Sharma for R-2

Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan  
Ms. Parichita Chowdhury for R-3

**ORDER**

**IA NO. 904 OF 2017**  
*(Appl. for condonation of delay in filing rejoinder)*

In this application, the applicant/appellant has prayed that delay in filing rejoinder may be condoned.

We have heard learned counsel for the applicant and perused the explanation offered for the delay in filing rejoinder. We find the explanation to be acceptable. Sufficient cause has been made out. Hence, delay in filing rejoinder is condoned. Application is disposed of.

**IA NO. 910 OF 2017**

*(Appl. to place on record certain additional facts and documents)*

Issue notice to the Respondents returnable on 15.02.2018. Ms. Bharathi Reddy takes notice on behalf of Respondent No.1 and Mr. Rakesh Sharma takes notice on behalf of Respondent No.2. Dasti in addition is permitted.

**Appeal No. 132 of 2017**

It is noticed that there is an error in the title of the appeal. Learned counsel for the appellant is directed to file fresh corrected title of the appeal within two weeks.

Learned counsel for respondent No.1 undertakes to file vakalatnama within one week and seeks two weeks more time to file reply. As a last chance time is granted and she may take steps to file the same on or before 28.12.2017 after serving copy on the other side.

List the matter on **15.02.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

**(I.J. Kapoor)**  
**Technical Member**